

DIVISION BENCH  
COURT - I

**O-224**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/353(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL<br>VS<br>GSHP GOLD INDIA LIMITED |
| UNDER SECTION    | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY                     |

**Appearance(via video conference/physically)**

Mr. Ajit Kr. Mishra, Adv. ] For the Petitioner  
Mr. Supravat Banerjee, Adv.  
Mr./Ms. K. Maskara, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter for arguments on **25.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**